

(b) Perhaps a new company is in formation. The position will be clarified as soon as the application for a licence is received by the State Government.

(c) No, Sir

(d) Yes, Sir. It is, however, not in the public interest to furnish at this stage details and basis of the negotiations which are confidential.

INDIAN STUDENTS STUDYING ABROAD

*812. **Shri S. V. Ramaswamy:** (a) Will the Minister of Education be pleased to state how many of the Indian students studying abroad in each foreign country at present are holders of Central Government scholarships?

(b) What is the total amount of such scholarships?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) —

(i) United Kingdom.	36
(ii) United States of America.	50
(iii) West Germany	68

(b) The total amount budgeted for such scholarships during 1952-53 is as follows:—

	Rs.
(i) United Kingdom	1,73,000
(ii) United States of America	1,21,000
(iii) West Germany	193,000

EDUCATION OF SCHEDULED TRIBES

*813. **Shri Rishang Keishing:** (a) Will the Minister of Education be pleased to state whether it is a fact that the Government of India have not so far set apart any Scholarship for the education of students of the Scheduled Tribes in foreign countries?

(b) If so, do Government propose to do so now?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) The matter is under consideration.

VACANCIES DUE TO PARTITION

*814. **Shri Gidwani:** Will the Minister of Home Affairs be pleased to refer to the reply given to unstarred question No. 332 on the 28th September, 1951 regarding the number of vacancies caused due to Partition and state when the information promised

therein is likely to be placed on the Table of the House?

The Minister of Home Affairs and States (Dr. Katju): The information is still being collected and will be placed on the Table of the House as soon as it is complete.

PANNA DIAMOND FIELDS

*815. **Shri M. L. Dwivedi:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the percentage of royalty at which Government lease out diamond fields in Panna V. P. to the leaseholders;

(b) whether the percentage fixed is less or more than the percentage charged by former Governments of that area;

(c) whether it is a fact that the leaseholders instead of working the mines mechanically sub-let the fields to poor miners charging them more than 50 per cent. royalty for themselves;

(d) why diamonds found by sub-lessees are not deposited with Government but are deposited with the main leaseholders; and

(e) the reason why Panna diamond syndicate has been given more concessional rates than any other leaseholder?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (e). A statement showing the information given by the Government of Vindhya Pradesh is laid on the Table of the House. [See Appendix IV, annexure No. 51.]

HIGHER TECHNICAL EDUCATION

*816. **Shri C. R. Chowdary:** (a) Will the Minister of Education be pleased to state whether the Government of India propose to start an Institute for Higher Technical Education in the Western Zone?

(b) If so, where and when it is to be started, what is the estimated expenditure involved in building it, and in what courses and for how many students will it offer training?

(c) Are such institutes to be started in other zones also and if so, where and when?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). The matter is under consideration.